

**ADDENDUM**  
**TO THE**  
**NOTIFICATION NO. 1679–RG DATED THE 17<sup>TH</sup> DAY OF JUNE, 2020**

Notification No. 1834-RG.

Dated 30<sup>th</sup> June, 2020.

Candidates, who are otherwise eligible to appear in the process of recruitment in the post of District Judge (Entry Level) from members of Bar, 2020 but unable to obtain the certificate of experience of practice as an Advocate (specified in the above referred notification vide item nos. 11 & 13 at page 5 & 6, respectively) due to ongoing pandemic situation of COVID-19, may submit their applications, along with other relevant documents, with an undertaking (in the format annexed hereto) to submit those document(s), as specified above, before Viva-voce/Personality Test (third-phase), subject to their success in both preliminary test (first phase) and written test (second-phase), or at any earlier stage as and when called.

Date 30<sup>th</sup> June, 2020.

**Sd/-**

Registrar General  
-cum- Secretary, Selection Board.

To  
The Registrar General-cum-  
Secretary, Selection Board.

**Sub: Letter of Undertaking**

Sir/Madam

I \_\_\_\_\_ S/D/O \_\_\_\_\_  
presently residing at \_\_\_\_\_

\_\_\_\_\_ wish to offer myself as a candidate to the post of District Judge (Entry Level), 2020.

I submit further that despite having a practicing experience as an Advocate for 07 (seven) years and more in \_\_\_\_\_ Court I could not obtain the relevant certificate, as required by the Notification No. **1679-RG; Dated/Calcutta, the 17<sup>th</sup> day of June, 2020**, from the concerned authority due to pandemic situation of COVID-19.

In the above backdrop, I may be exempted, for the time being, to produce the documents, as specified in item nos. 11 & 13 of the above referred Notification, over my undertaking as given herein below.

Sincerely Yours

Date \_\_\_\_\_

\_\_\_\_\_  
Signature of the applicant

**UNDERTAKING**

I do hereby undertake to produce the original certificate/document of the competent authority, as specified in item nos. 11 & 13 (at page 5 & 6, respectively) of the Notification No. **1679-RG; Dated/Calcutta, the 17<sup>th</sup> day of June, 2020**, before Viva-voce/Personality Test, subject to my success in both preliminary test (first-phase) as well as written test (Second-phase) or at any earlier stage as and when called, failing which my candidature shall be liable to be cancelled.

Date \_\_\_\_\_

\_\_\_\_\_  
Signature of the applicant